COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 204 OF 2015

Dated: 4th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Indian Wind Energy Association & Anr.Appellant(s)

۷s.

Gujarat Electricity Regulatory Commission ... Respondent(s)

& Ors.

Counsel for the Appellant(s) : Mr. Shourya Malhotra

Counsel for the Respondent(s) : Ms. Suparna Srivastava

Ms. Sanjna Dua for R-1

Mr. R. Mishra for R-10

Ms. Deepa Chauhan

Ms. Swapna Seshadri for R12 & 13

ORDER

Mr. Shourya Malhotra, learned counsel appearing for the appellant states that he has instructions from the Appellant Association to withdraw the instant appeal.

The appeal is allowed to be withdrawn and is disposed of as such.

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor) Technical Member